

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3928**  
ANSWERED ON 25.03.2025

**DIGITALISATION OF GRAM PANCHAYATS**

**3928 DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN:**

Will the Minister of PANCHAYATI RAJ be pleased to State:

(a) whether Government has completed the implementation of Digitalisation of Gram Panchayats and Digital India Programme, if so, the details thereof, if not, the reasons therefor;

(b) the number of Panchayats in the country that have been digitized under the e-Panchayat Mission Mode Project as on 31 January, 2025, State-wise;

(c) the total number of Gram Panchayats in the country provided with computers and internet connection and Gram Panchayats not having computer and internet connection in the country, State-wise;

(d) whether there is a timeline for digitizing the remaining Panchayats in the country; and

(e) the total amount allocated, disbursed and spent till 31 January, 2025 for the implementation of e-Panchayat Mission Mode Project, State-wise?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) & (b) Under the Digital India Programme, the Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) across all States and Union Territories (UTs) of the country. This initiative aims to revamp the functioning of Panchayats, making them more transparent, accountable, and effective. As part of this initiative, the Ministry has launched eGramSwaraj, an online planning and accounting application designed to simplify Panchayat activities such as planning, accounting, and budgeting. The Ministry has also integrated eGramSwaraj with the Public Financial Management System (PFMS) for Gram Panchayats (GPs) to make real time payments to vendors/service providers. Panchayats use the eGramSwaraj portal to prepare and upload their Annual Panchayat Development Plans. The progress made by States under eGramSwaraj is provided in **Annexure-I**.

(c) To attain the vision of Digital India, the BharatNet project is being implemented by Department of Telecommunications (DoT) in a phased manner to provide broadband connectivity to all Gram Panchayats in the country. So far, out of a total of 2.68 lakh Gram

Panchayats/ Traditional Local Bodies (TLBs), 2.18 lakh GPs/TLBs have been made service-ready for providing high-speed internet services under the BharatNet project. To further improve digital connectivity, the Amended BharatNet Programme was approved by the Cabinet on 04.08.2023 for the upgradation of the existing network of BharatNet Phase-I and Phase-II and the creation of a network in the remaining Gram Panchayats.

The number of Gram Panchayats (GPs) with computers, as reported by States in their Annual Action Plan, and the number of service-ready points in GPs under the BharatNet Project of the Department of Telecommunications may be seen in **Annexure-II**. The data on service-ready GPs is sourced from the BharatNet UNMS Dashboard.

(d) All States are striving to implement the e-Panchayat MMP based on the resources available to them. However, due to varying levels of preparedness among Panchayats nationwide, the progress of implementation differs across States. Furthermore, according to the Department of Telecommunications (DoT), the BharatNet project is scheduled for completion by March 2027.

(e) Under the e-Panchayat MMP, no direct financial assistance is provided to States/UTs for the implementation of e-governance in the Panchayats. Instead, funds are being provided to the National Informatics Center Services Inc. (NICSI) for central-level support and maintenance of e-Panchayat applications. For the current financial year, 2024-25, an amount of Rs. 13.72 crore was allocated to NICSI, out of which Rs. 9.75 crore had been released as of 31.01.2025.

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## Annexure-I

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 3928 answered on 25.03.2025 regarding 'Digitalisation of Gram Panchayats'  
Status of adoption of eGramSwaraj at Gram Panchayat level as on 31.01.25

S. No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat on board	Village Panchayats & Equivalent With Online Payment	Total Number of Block Panchayats & Equivalent	Block Panchayat on board	Block Panchayats With Online Payment	Total Number of Zila Panchayats & Equivalent	Zila Panchayat on board	Zila Panchayats With Online Payment
1	ANDHRA PRADESH	13328	13296	12970	660	660	642	13	13	13
2	ARUNACHAL PRADESH	2108	2106	222	0	0	0	27	25	8
3	ASSAM	2662	2197	2176	191	191	189	30	29	27
4	BIHAR	8054	8054	8045	534	534	530	38	38	38
5	CHHATTISGARH	11596	11594	11516	146	146	146	27	27	27
6	GOA	191	190	93	0	0	0	2	2	2
7	GUJARAT	14656	14599	13890	248	248	248	33	33	33

8	HARYANA	6226	6222	5914	143	143	134	22	22	22
9	HIMACHAL PRADESH	3615	3614	3540	81	81	81	12	12	12
10	JHARKHAND	4345	4345	4329	264	264	262	24	24	24
11	KARNATAKA	5954	5954	5937	238	232	126	31	31	28
12	KERALA	941	941	941	152	152	152	14	14	14
13	MADHYA PRADESH	23011	23009	22980	313	313	310	52	52	52
14	MAHARASHTRA	27917	27894	26737	351	351	307	34	34	34
15	MANIPUR	3180	161	123	0	0	0	12	6	4
16	MEGHALAYA	6817	0	0	2241	0	0	3	3	0
17	MIZORAM	842	842	832	0	0	0	0	0	0
18	NAGALAND	1289	186	0	0	0	0	0	0	0
19	ODISHA	6794	6794	6793	314	314	314	30	30	30
20	PUNJAB	13237	13222	9775	152	151	114	22	22	19
21	RAJASTHAN	11211	11207	10837	361	353	351	33	33	33
22	SIKKIM	199	199	195	0	0	0	6	6	6
23	TAMIL NADU	12525	12525	12519	388	388	388	36	36	36
24	TELANGANA	12991	12768	12636	572	540	508	32	32	32
25	TRIPURA	1194	1185	1174	75	75	75	9	9	9
26	UTTAR	779	779	7743	95	95	95	13	13	13

	RAKH	5	4							
27	UTTAR PRAD ESH	576 91	576 91	57609	826	826	818	75	75	75
28	WEST BENG AL	333 9	333 9	3338	345	345	345	22	21	21
<b>Total</b>		<b>263 708</b>	<b>251 928</b>	<b>24286 4</b>	<b>8690</b>	<b>640 2</b>	<b>6135</b>	<b>652</b>	<b>642</b>	<b>612</b>

**Annexure-II**

**Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 3928 answered on 25.03.2025 regarding 'Digitalisation of Gram Panchayats'.**

**State-wise Status of Gram Panchayats with Computers and Internet Connections**

Sl. No	Name of the States/UTs	Total GPs/ TLBs (as per LGD)	GPs with Computers	GPs without Computers	Service Ready Points in GPs/TLBs for internet*
1	Andaman & Nicobar	70	70	0	81
2	Andhra Pradesh	13327	9556	3771	12972
3	Arunachal Pradesh	2108	972	1136	1145
4	Assam	2662	1510	1152	1634
5	Bihar	8054	8053	1	8860
6	Chhattisgarh	11648	5752	5896	9759
7	Goa	191	191	0	0
8	Gujarat	14656	14546	110	14563
9	Haryana	6223	1725	4498	6204
10	Himachal Pradesh*	3615	3615	0	416
11	Jammu and Kashmir	4291	4291	0	1115
12	Jharkhand	4345	3312	1033	4649
13	Karnataka	5953	5953	0	6251
14	Kerala	941	941	0	1130
15	Ladakh	193	129	64	193
16	Lakshadweep	10	0	10	9
17	Madhya Pradesh	23011	22722	289	18106
18	Maharashtra	27951	27006	945	24778
19	Manipur	3812	161	3651	1485
20	Meghalaya	6832	4729	2103	697
21	Mizoram	843	261	582	539
22	Nagaland	1315	595	720	236
23	Odisha	6794	6794	0	7099
24	Puducherry	108	0	108	101
25	Punjab	13238	0	13238	12807
26	Rajasthan	11218	11208	10	8997
27	Sikkim	199	149	50	54
28	Tamil Nadu	12525	10100	2425	10298
29	Telangana	12771	4436	8335	10926
30	The Dadra And Nagar	42	42	0	41

	Haveli And Daman And Diu				
31	Tripura	1192	701	491	772
32	Uttar Pradesh	57702	57702	0	47451
33	Uttarakhand	7795	2805	4990	2021
34	West Bengal	3339	3339	0	2958
<b>Total</b>		<b>268974</b>	<b>213366</b>	<b>55608</b>	<b>218347</b>

**\*The data is sourced from the BharatNet UNMS Dashboard, and some Gram Panchayats may have multiple service-ready points.**

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